

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Original Application No. 623 of 2004

Jabalpur, this the 2nd day of November, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

R.P. Meena, S/o. late Ganga Ram Meena,
Aged about 49 years, Occupation : Addl.
Commissioner, Central Excise, Raipur,
Raipur Commissionrate, Resident of Raipur.

.... Applicant

(By Advocate – Shri S.K. Nagpal)

V e r s u s

Union of India,
Through : The Revenue Secretary,
Department of Revenue, Ministry of
Finance & Company Affairs,
Government of India, North Block,
New Delhi.

.... Respondents

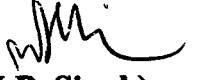
(By Advocate – Shri Terrence Burrows on behalf of Shri B.da.Silva)

O R D E R (Oral)

By M.P. Singh, Vice Chairman –

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn.


(Madan Mohan)
Judicial Member


(M.P. Singh)
Vice Chairman

“SA”

पृष्ठांकन सं. अ०/न्या.....जबलपुर, दि.....

प्रिलिनिपि अब्दो दिनाः—

(1) सचिव, उच्च व्यापारालय वार उपसभीप्राजन, जबलपुर

(2) आवेदक श्री/श्रीमती/सु. के काउसल

(3) प्रसारी श्री/श्रीमती/सु. के काउसल

(4) व्यापाराल, दोपांव, अब्दलपुर न्यायपीठ

मूलगा एवं आवश्यक कार्यवाही हेतु

*Issued
On 10-11-04*

*10/11/2004
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रजिस्ट्रार*